IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 148(ND)/2016

IN THE MATTER OF:	
Anil Kumar Jain & Anr.	Petitioners
v.	
Vardhman Roller Flour Mills Pvt. Ltd. & Ors.	Respondents
SECTION: UNDER SECTION 241/242	
	Order delivered on 29.08.2017
Coram:	
CHIEF JUSTICE M.M. KUMAR	
Hon'ble President	
Deepa Krishan	

For the Petitioner(s)

Hon'ble Member (T)

: Mr. Manoj Kumar Garg & Mr. Siddhartha Patra, Advocates

For the Respondent(s)

Mr. Arun Saxena & Ms. Nalini, Advocates

ORDER

On account of paucity of time, matter is adjourned to 05.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPÄ KRISHAN) (MEMBER TECHNICAL)

29.08.2017 Vineet